NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|---|
| CP 205/16 | TP 80/17 | Hearing | 433(e) | ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| 2. | HARISH NN 9845450587 | PETITIONER | Lhe |
| 1) | 8: varanchishnan 2259299922 | Raspondat | S82 |

Counsel for petitioner is present. Counsel for respondents is also present. He requested time to file vakalat. He also represented Respondent is prepared to get the matter compromised with the petitioner. For filing vakalat and for reporting settlement if any, list it on 10.07.2017.

MEMBER (J)

MEMBER (T)